

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

LOK SABHA
UNSTARRED QUESTION NO. 5732
ANSWERED ON 04.04.2025

EXEMPTION OF BCD ON SHIPBUILDING MATERIALS

5732. SMT. D K ARUNA:

SHRI CHAMALA KIRAN KUMAR REDDY:

SHRI SURESH KUMAR SHETKAR:

SHRI EATALA RAJENDER:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

(a) whether the Government proposes to continue the exemption of Basic Customs Duty (BCD) on raw materials, components, consumables or parts for the manufacture of ships for another ten years and also propose the same dispensation for ship breaking to make it more competitive considering the fact that shipbuilding has a long gestation period; and

(b) if so, the details and the present status thereof?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a) &(b) Government of India, in the Budget speech, 2025 has announced that considering that shipbuilding has a long gestation period, the exemption of BCD on raw materials, components, consumables or parts for the manufacture of ships to be continued for another ten years. The same dispensation is extended for ship breaking to make it more competitive.
